

Scholarships for Scheduled Castes Students

550. **Shri Ganpati Ram:** Will the Minister of Education and Scientific Research be pleased to state.

(a) whether it is a fact that some Scheduled Castes students have not yet received the amount of scholarship awarded to them for 1956-57;

(b) if so, the reasons thereof, and

(c) whether it is a fact that some of the principals of the colleges delay in the payment of the money?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). Except in a few cases which are still under correspondence with the institutions, payments have been made in respect of all the 1956-57 scholarship holders

(c) No, Sir, except in very rare cases where there are special reasons

Grants for Technical Education

551. **Shri Radhamohan Singh:** Will the Minister of Education and Scientific Research be pleased to state

(a) whether Government have advanced grants to States for advancement of technical education;

(b) if so, the amount given to U.P. during 1957-58 so far and the scheme for its utilization,

(c) the names of institutions in each State which will receive grants and for which courses of technical education,

(d) whether the Central Government or the State Governments would start or establish new technical institutions under this scheme, and

(e) if so, where and when they will start functioning?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (e) A statement giving the required information is laid on the Table of Lok Sabha [See Appendix II, annexure No 103].

Authority for Secondary Education

552. **Shri Raghunath Singh:** Will the Minister of Education and Scientific Research be pleased to state whether Government are considering a proposal for the creation of an authority for Secondary education in each of the States of India?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The Government of India have recommended the establishment of Boards of Higher Secondary Education in States, where they do not exist at present

All India Tribal Conference

553. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to refer to the answer given to Unstarred Question No 442 on the 29th May, 1957 in respect of the All India Tribal Conference at Koraput and state

(a) whether any of its resolutions have been accepted by Government; and

(b) if so, what are they?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b) Government of India are concerned with resolution No 1 only regarding the carrying out of sample survey in various States for finalising the criteria for the definition of Scheduled Tribes This is under consideration

Vocational Training, Mysore

554 **Shri Siddiah:** Will the Minister of Home Affairs be pleased to state.

(a) what was the amount allotted to Mysore State for the year 1955-56 for giving vocational training to Scheduled Castes and Scheduled Tribes candidates under the First Five Year Plan,

(b) whether the whole amount has been spent,

(c) if not, the reasons therefor, and

(d) whether the Government of Mysore have requested the Government of India for reappropriation of the amount unspent during the above year?

The Minister of Home Affairs